

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2014

Dated : 15th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Power Corporation Ltd. Appellant (s)

Versus

West Bengal Electricity Regulatory CommissionRespondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

ORDER

It is now represented by the learned counsel for the Respondent that the Appellant is not a licensee, therefore he is not competent enough to file the Appeal.

The learned counsel for the Appellant seeks some time for getting further instructions in the matter.

Post the matter for further hearing on **17.11.2014.**

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**